

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:222

ANSWERED ON:10.12.2012

TOLL COLLECTING AGENCIES

Bundela Shri Jeetendra Singh;Jaiswal Shri Gorakh Prasad

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the contractors/agencies responsible for collecting toll tax on various National Highways of the country, State-wise;
- (b) the details of toll tax collected by these agencies on National Highways across the country and the revenue earned by the Government through the said agencies during the last three years and the current year, State and year-wise;
- (c) whether the Government has received complaints from the local people/residents against these toll collecting agencies;
- (d) if so, the details thereof, State-wise indicating the nature of these complaints along with the action taken thereon; and
- (e) whether the Government has evolved a monitoring mechanism to keep a check on the working of these agencies and if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P. JOSHI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 222 FOR ANSWER ON 10TH DECEMBER, 2012 ASKED BY SHRI JEETENDRA SINGH BUNDELA AND SHRI GORAKH PRASAD JAISWAL REGARDING TOLL COLLECTING AGENCIES.

(a) Details of Contractors/Agencies is at Annexure-A.

(b) Details of user fee collected is at Annexure-B.

(c) & (d) Yes, Madam. Details are at Annexure-C.

(e) The NH (Fee) Rules provide for action on violations by the toll collecting agencies and is monitored by the Regional Offices and Project Directors, Independent Engineers and the internal auditors of NHAI.